

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/194(CHE)/2021 IN IA/819/IB/2020 IN IA/10/IB/2018
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS : M/s Kineta Global Ltd & 5 Others
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Ld. Liquidator/Applicant Mr. V. VenkataSivakumar is present. Ld Counsel Mr. Vishnu Mohan for R1 (Kineta Global Limited) is led by Ld. Senior Counsel Mr. Satish Parasaran. Ld. Counsel Mr. Akhil Bhansali for R2 (Synergy Holdings) is led by Ld. Senior Counsel Mr. P.H. Arvindh Pandian. Counsel for R3 (Aaria Projects Ltd.) is represented by Ld. Senior Counsel Mr. P.S. Raman. Ld. Counsel Mr. Varun Srinivasan appears for R4 (Secured Creditors – IDBI Bank).

List the matter on **10.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)